

Central Administrative Tribunal  
Principal Bench: New Delhi

CP No.650/2014  
In  
OA No.926/2013

New Delhi this the 9<sup>th</sup> February, 2016

Hon'ble Shri Sudhir Kumar, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member (J)

Richa Gupta D/o Sh. Radhey Shyam Gupta,  
R/o B-37, C.C.Colony, Opp.  
R.P.Bagh, Delhi. ...Petitioner.

(Present: Father of the petitioner)

Versus

1. Secretary, Mr.Janak Diggal  
Delhi Subordinate Services Selection Board,  
FE-18, Institutional Area,  
Karkardooma, Delhi-110092.
  
2. Mr. Deepak Mohan Spolia,  
Chief Secretary, Govt. of NCT of Delhi,  
Delhi Secretariat, I.P.Estate,  
New Delhi-110002. ...Respondents.

(By Advocate: Ms.P.K.Gupta)

**ORDER (ORAL)**

**Per Sudhir Kumar, Member (A):**

Learned counsel for the respondents submits that the matter is presently pending before the Hon'ble Delhi High Court in WP(C) No.1504/2015, in which some hearings have already been held. Since the Hon'ble High Court is seized of the matter, the C.P. does not lie. Therefore, the C.P. is dismissed. Notices issued earlier are discharged.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

/kdr/